

Serial No. of Order	Date of Order	Order with Signature	
3	13.7.95	Adjourned to 27.7.1995, at request.	08.10.1 dt. 8.4.94
		MEMBER (ADMINISTRATIVE)	Notice is issued to all Opp. parties by Regd. Post with A.D.
4	27-7-95	Adjourned to the second week of August, 1995.	Refer 11/3
		MEMBER (ADMN.)	S.O.
		Y.	
		MEMBER (JUDL.)	
5	8-8-95	Heard learned counsel for both parties. Orders reserved.	A.D. soon R-1 not back.
		Member (Admn.)	Reply of R-3 is placed at F1-A.
6	20.9.95	Order is pronounced in the Open Court as per the observations and directions made in the order dated 20.9.1995. Thus the application is disposed of.	for further orders
		MEMBER (ADMINISTRATIVE)	Fwd 13/4 Bench Counter by all opp. parties was been filed.
			for hearing. (S.B.)
		Fwd 13/7	Bench